



2026:AHC:44887

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 2837 of 2026

Ram Sagar

.....Petitioner(s)

Versus

State Of U.P. And 7 Others

.....Respondent(s)

Counsel for Petitioner(s)	: Krishna Kumar Mishra, Sudhir Kumar Shukla
Counsel for Respondent(s)	: C.S.C., Krishna Kumar Mishra, Pankaj Kumar Gupta, Ram Mani Upadhyay

Court No. - 6

HON'BLE PRAKASH PADIA, J.

Ref:- Civil Misc. Exemption Application No.-- of 2026 dated 26.02.2026

1. Pursuant to the order passed by this Court, present exemption application has been filed by learned counsel for the petitioner on behalf of the petitioner Ram Sagar along with his personal affidavit, the same is taken on record.

2. In view of the averments made in the exemption application, the same is allowed and petitioner/Ram Sagar is exempted for his personal appearance for the day and for future dates until it requires.

Ref:- Writ Petition

1. As prayed by learned counsel for the respondents, three weeks' time is granted to file reply to the aforesaid personal affidavit.

2. List thereafter.

(Prakash Padia,J.)

February 26, 2026
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